

DIVISION BENCH

ITEM NO.148

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

TP No.42/ALD/2016 (CP No.92/ND/2014)

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MIRZA ARIF BEG & ANR V/S BUDDHA HOSPITAL PVT LTD
UNDER SECTION	397/398 OF COMPANIES ACT, 1956

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 11th July, 2024.

**-Sd-
(Court Officer)**

25th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*